

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

CP(C) 180/00057/2018

in

ORIGINAL APPLICATION NO. 180/000529/2016

Monday, this the 23rd day of July, 2018

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

MVR Nair, aged 62 years, retired Assistant Surveyor of Works(C)
Retired from the Office of the Superintending Engineer ©, CCW, AIR
Chennai (4th respondent), Residing at 'Kavinte Vadakethil Drusya',
Thonakkad P.O, Cherianad, Chengannur-689 511 ... **Petitioner**

[By Advocate Mr.R.Sreeraj]

V.

1. Shri.N.K.Sinha, Secretary to the Government of India
Ministry of Information & Broadcasting, New Delhi-110 001
2. Shri.J.Bhagath, The Chief Engineer (Civil)
Prasar Bharati, Directorate General, AIR,
Civil Construction Wing, 5th Floor, Soochana Bhavan
CGO Complex, Lodhi Road, New Delhi -110 003
3. Shri.A.K.Sinha, The Superintending Engineer (Civil)
Civil Construction Wing, AIR & TV, Chennai
4. Smt.Jayanthi Udayakumar, The Pay & Accounts Officer
AIR, Mylapore, Chennai – 600 004

... **Respondents**

(By Advocate Mr.Thomas Mathew Nellimoottil, Sr.PCGC))

This application having been finally heard on 23.7.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Shri.Thomas Mathew Nellimoottil,Sr.PCGC, learned counsel for the respondents submits that the order of this Tribunal has been complied with and an affidavit to that effect has been filed today.

2. Mr.R.Sreeraj, learned counsel for the petitioner submits that there are some residual benefits yet to formally reach the petitioner.

3. We feel that the Contempt Petition can be closed at this stage giving liberty to the petitioner to further agitate the issue, if anything remains. Accordingly, the CP(C) is closed. No costs. Notices shall stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P-1 - True copy of the final order dated 23.8.2017 in O.A 529/2016 on the file of this Hon'ble Tribunal.

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